

shmir ultras are working together; and

(b) if so, the specific steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Government do not have any definite information that Punjab and Jammu and Kashmir ultras are working together.

(b) Does not arise.

[*Translation*]

Harassment of Train Passengers by Policemen at H. Nizamuddin Railway Station

9166. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether policemen at H. Nizamuddin Railway station are compelling the Orissa bound passengers to show the receipt of the domestic articles/goods and check their goods barely five/ten minutes before departure of the trains and take bribes in the absence of receipts;

(b) whether this fact was brought to the notice of the S.H.O. and higher officers; and

(c) if so, the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) and (c). Does not arise.

Police cases against employees and Union Leaders of DTC

9167. SHRI ISHWAR CHAUDHARY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of employees and Union leaders of Delhi Transport Corporation against whom police cases were registered during DTC strike held in March, 1988; and

(b) the number of cases out of these still pending in the courts?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRIISHNAN): (a) There are 3119 DTC employees including 13 Union leaders against whom 43 police cases were registered in connection with DTC strike in March, 1988.

(b) 37. In March, 1990, Delhi Administration which is the competent authority to decide about the withdrawal of the cases, has been requested to review such cases in the context of Government's decision to reinstate the dismissed employees with a view to promoting cordial industrial relations in D.T.C.

[*English*]

Bomb Explosion in Punjab Roadways Bus near Pathankot

9168. SHRI UTTAM RATHOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a powerful bomb exploded in a Jammu-bound bus of the Punjab Roadways near Pathankot on 19 April, 1990;

(b) if so, the number of persons killed and injured in the incident;

(c) whether the culprits have been apprehended;

(d) the details of relief provided to the kith and kin of the persons who died/injured in the bomb blast; and

(e) the steps being taken to ensure